## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 262 OF 2017 & IA NO. 389 OF 2017

Dated: 28th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Chandrasekharan K. R. & Ors. .... Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M. Gireesh Kumar

Mr. Biju Balakrishnan Mr. Siddhant Sinha

Counsel for the Respondent(s) : Mr. P. V. Dinesh for R-2

Mr. Amit A. Rai for

Mr. Venkita Subramanium for R.4

Mr. Ankur S. Kulkarni for R-7

Mr. Vipin Nair

Mr. Abhay Pratap Singh for R-6

Mr. M.T. George for R-8

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>19.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk